

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 21st Day Of November 2024  
COURT HALL NO.25 SITTING AT PRL.BENCH BENGALURU  
at 02:30PM  
BEFORE**

**THE HON'BLE JUSTICE V.SRISHANANDA**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/App/Comp.	Adv for Resp.
<b>"MATTERS PERTAINING TO DHARWAD BENCH"</b>			
<b><u>ORDERS</u></b>			
1	CRL.P 100645/2024 REG: NON COMPLIANCE OF OF OFFICE OBJECTIONS A/W OFFICE NOTE	(482(Cr.PC)/528(BNSS), K L PATIL )	HCGP-SERVED
<b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
2	MFA 23827/2012 REG: IA 1/2024 FOR CORRECTION OF JUDGMENT	(MV, ) PREETI SHASHANK SHASHANK S HEGDE	LAXMESH P MATAGUPPI FOR R1 MALLIKARJUNSWAMY B HIREMATH FOR R2
<u>Connected With</u>			
2.1	MFA 23826/2012	(MV, I ) PREETI SHASHANK	R1-TULASI-SD MALLIKARJUNSWAMY B HIREMATH FOR R2
2.2	MFA 23828/2012 (DATE)	(MV, I ) PREETI SHASHANK SHASHANK S HEGDE	MALLIKARJUNSWAMY B HIREMATH FOR R3 R1-UDAY-SD (R2 MINOR REP BY R1)
2.3	MFA 23829/2012	(MV, I ) PREETI SHASHANK SHASHANK S HEGDE	R1-LAXMI-SD MALLIKARJUNSWAMY B HIREMATH FOR R2
2.4	MFA 23830/2012	(MV, I ) PREETI SHASHANK SHASHANK S HEGDE	R1-GANAPU-SD MALLIKARJUNSWAMY B HIREMATH FOR R2

**COURT HALL NO :20**

2.5	MFA 23831/2012	(MV, I )	PREETI SHASHANK SHASHANK S HEGDE	S L MATTI FOR R1 MALLIKARJUNSWAMY B HIREMATH FOR R2
2.6	MFA 23832/2012	(MV, I )	PREETI SHASHANK SHASHANK S HEGDE	R1-ISUF-SD MALLIKARJUNSWAMY B HIREMATH FOR R2
2.7	MFA 23833/2012 (FOR HEARING STAGE)	(MV, I )	PREETI SHASHANK	AMRIN :R1-SD MALLIKARJUNSWAMY B HIREMATH FOR R2
2.8	MFA 25578/2012	(MV, I )	T M NADAF R M NADAF	PREETI SHASHANK FOR R3 THE PRESIDENT, ROTARY CLUB-R1-SD RAGHAVENDRA NAIK-R2- SD
2.9	MFA 21188/2013	(MV, )	LAXMESH PUTTA MATAGUPPI	MALLIKARJUNSWAMY B HIREMATH FOR R1 RAGHAVANDRA NAIK : R2-SD PREETI SHASHANK FOR R3
2.10	MFA.CROB 793/2013 IN MFA 23831/2012 (MV)	(MV, )	S L MATTI	PREETI SHASHANK
3	MFA 101911/2014 REG: IA 1/2024 FOR CORRECTION OF JUDGMENT (AG+FC K/B)	(MV, )	SUNANDA P PATIL	S S KOLIWAD FOR R2 R1-RAFIQ-HELD SUFFICIENT
4	MFA 103033/2015 REG: IA-1/2024 FOR CORRECTION OF JUDGMENT DATED 31-01-2024 (AG AND FC KEPT BELOW)	(LAC, )	P V SAMBARGI and BASAVARAJ S BYAKOD	GOVT ADV FOR R1-R3
5	RP 100117/2024 IN WP 108618/2017 REG: IA 1/2024 FOR CD OF 376 DAYS IN FILING	(, )	PATIL M H NAVEEN CHATRAD	

**ADMISSION**

**COURT HALL NO :20**

- 6 CRL.P (482(Cr.PC)/528(BNSS), A S PATIL  
103829/2023 ) HCGP FOR R1  
(DATE) R2: N K SHILPA -SD
- 7 CRL.P (482(Cr.PC)/528(BNSS), VIJAY M MALALI  
100208/2024 ) HCGP FOR R1  
A/W IA 1/2024 NEELENDRA D GUNDE  
FOR STAY FOR R2  
2) OFFICE NOTE  
(DATE)
- 8 CRL.P (482(Cr.PC)/528(BNSS), RAJESH K S  
102404/2024 ) HCGP FOR R1  
(R(J) CIRCULAR JAYANTI C RANJITHA ALAGAWADI  
NO.169/2022 DTD KALAWADMATH FOR R2  
: 21/09/2022) (PARTY-IN-PERSON)  
(DATE)

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